

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	INDUSIND BANK LTD. VS PRADIP KUMAR BASU
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Subhankar Chakraborty, Adv.] For the Applicant
Mr. Saptarshi Bhattacharjee, Adv.]
Ms. Sayani Gupta, Adv.]
Mr. Neelanjan Roy, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the applicant present.
2. None appears on behalf of the resolution professional.
3. Registry is directed to issue notice to the Resolution Professional by way of speed post and by e-mail and place the tracking information on record.
4. RP is yet to file his Report, although appointed on 09.01.2024. In the event, no Report is filed by the RP within a period of one week, the matter would be reported to IBBI.
5. List this matter for further consideration on **22.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.